

have been requested to discuss the matter again. Regular meeting were held with the New Delhi Traders Association and it was mutually agreed to organise the workshop after the completion of the experiments. The N.D.M.C. has stated that the apprehensions of the Connaught Place Residents Association is unfounded as the parking facility was available to all the blocks except that the entry and exit was through radial roads and parking facilities were not reduced.

[Translation]

Review of Reservation Policy for SCs/STs

796. **Shri Tej Narayan Singh**: Will the Minister of Welfare be pleased to state:

(a) whether the Government have taken a decision to review the reservation policy for Scheduled Castes/Scheduled Tribes;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

The Minister of Welfare (Shri Sitaram Kesri): (a) to (c): The reservation of seats for the SCs and STs in the House of the People and in the Legislative Assemblies of the State as provided under Article 334 of the Constitution is reviewed after every 10 years. The present reservation is upto 25-1-2000.

[English]

Amendment in Urban Land Ceiling Act

797. **Shri Kashiram Rana**:

Shri Ram Vilas Paswan:

Will the Minister of Urban Development be pleased to state:

(a) whether the Government propose to amend the Urban Land Ceiling Act; and

(b) if so, the reaction of the Government thereto?

The Minister of State in the Ministry of Urban Development (Shri M. Arunachalam): (a) and (b): Proposals for amendments to the Act have been formulated. These amendments are expected to plug existing loopholes, help in more effective implementation of the Act and lead to better utilisation of vacant urban land. However, no final decision has been taken on these proposals.

[Translation]

Navodaya Vidyalayas, State-wise

798. **Shri Moreshwar Save**: Will the Minister of Human Resource Development be pleased to state:

(a) the total number of Navodaya Vidyalayas opened so far under the new education policy in the country and the details thereof State-wise;

(b) the number of students and teachers in the said Vidyalayas separately; and

(c) the percentage of students belonging to backward classes in the said Navodaya Vdyalayas?

The Minister of Human Resource Development (Shri Arjun Singh): (a) and (b): So far 275 Navodaya Vidyalayas have been opened in the country. Out of these, 14 have been sanctioned in the current academic year where the process of admission of students and posting of teachers is under process. State-wise break up of 275 Vidyalayas and position of students and teachers in the 261 Vidyalayas as on 31-3-91 is given in the attached statement.

(c) No such statistics are maintained. The percentage of students belonging to Scheduled Caste and Scheduled Tribe as on 31-3-91 is as follows:—

Scheduled Caste	19%
Scheduled Tribe	11%

STATEMENT

Statewise number of schools opened so far, number of students & number of teachers

S. No.	Name of the State	No. of schools	No. of students	No. of teachers
			In 261 Vidyalayas as on 31-3-91	
1.	Andhra Pradesh	20	5,534	315
2.	Arunachal Pradesh	5	418	67
3.	Bihar	25	7,254	424
4.	Goa	2	284	27
5.	Gujarat	9	1,724	105
6.	Haryana	9	2,654	145
7.	Himachal Pradesh	8	2,280	146
8.	Jammu & Kashmir	14	2,169	202
9.	Kerala	10	3,030	163
10.	Karnataka	18	4,961	307
11.	Madhya Pradesh	29	6,022	419
12.	Maharashtra	20	5,758	332
13.	Manipur	7	1,517	99
14.	Meghalaya	4	320	48
15.	Mizoram	2	154	26
16.	Orissa	12	3,502	211
17.	Punjab	7	1,880	125
18.	Rajasthan	21	5,264	323
19.	Sikkim	1	107	15
20.	Nagaland	2	138	15
21.	Tripura	2	285	11
22.	Uttar Pradesh	35	7,253	442
23.	Andaman & Nicobar	2	298	34
24.	Chandigarh	1	173	15
25.	Dadra & Nagar Haveli	1	137	17
26.	Daman & Diu	2	189	25
27.	Delhi	2	216	11
28.	Lakshadweep	1	114	10
29.	Pondicherry	4	882	63
TOTAL		275	64,517	4,142